

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2593

ANSWERED ON:07.03.2003

PRODUCTION OF HANK YARN

GANTA SRINIVASA RAO;NAWAL KISHORE RAI;RAMJILAL SUMAN;SUSHIL KUMAR INDORA

**Will the Minister of TEXTILES be pleased to state:**

- (a) the total production of hank yarn in the country during each of the last three years;
- (b) the total domestic requirement of hank yarn in the country as on date;
- (c) whether it is mandatory for the yarn manufacturing mills to produce a definite portion of its manufacturing capacity in the form of hank yarn;
- (d) if so, the details thereof;
- (e) whether the Government propose to cut down the obligatory limit of hank yarn production from 50% to 40%;
- (f) if so, the details thereof;
- (g) whether it has come to notice of the Government that several yarn manufacturing mills have produced less than the desired production of hank yarn during the year 2002;
- (h) if so, the details thereof, mill-wise; and
- (i) the action taken against such mills?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a)&(b) Total production of hank yarn in the country during each of the last three years is as under:-

(in million Kgs)

Sr.No	Year	Total Actual Hank Yarn Packing
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1	1999-2000	533.51
2	2000-2001	559.78
3	2001-2002	577.57

There has been no shortage of hank yarn reported from any part of the country.

(c) to (f) It is mandatory for every manufacturer of yarn, who packs yarn for civil consumption, to pack it in hank form in each quarterly period commencing from April/June and in every subsequent quarter of the year in proportion of not less than 50% of total yarn packed. On the basis of the requests received from a large number of Textile Mills, their Associations, the large inventories of yarn with the Textile Mills and adequate supply of hank yarn for the consumption of handloom sector, the Government reviewed the Hank Yarn Obligation Order, in accordance with the provisions of Para 18 of the National Textile Policy, 2000 and decided to reduce the hank yarn obligation from the existing level of 50% to 40% of the total yarn packed for civil consumption during each quarter and in every subsequent quarter, with effect from 1/1/2003.

(g) to (i) The mill-wise details which have not fulfilled their hank yarn obligation of 50% during the year 2002 along with the action taken against each such mills is being collected.